No. 10/14/2020-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated, the **8th** June, 2020

CORRIGENDUM

Subject: Filling up one (01) post of Secretary and one (01) post of Registrar, National Company Law Tribunal (NCLT) on deputation basis – Corrigendum to advertisement issued vide O.M. No. 10/14/2020-NCLT dated 28.02.2020.

Para 4 of advertisement issued vide this office O.M. No. 10/14/2020-NCLT dated 28th February, 2020 for filling up one (01) post of Secretary and one (01) post of Registrar, National Company Law Tribunal (NCLT) on deputation basis may be read as under:-

"4. The period of appointment on deputation will be initially for a period of **three years** and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India in this regard as amended from time to time."

(P.C. Jain)

Deputy Registrar, NCLT, New Delhi

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